

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 1973-1974/2014

CHIRAUNJI LAL AND ORS

Appellant(s)

VERSUS

STATE OF UP AND ANR Respondent(s)
(with appln. (s) for exemption from filing O.T. and suspension of
sentence and office report)

Date : 06/01/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr. Devendra Kr. Shukla, Adv.
Mr. Rajiv Ranjan Dwivedi, Adv.

For Respondent(s)

Ms. Archana Singh, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as last opportunity, is granted to the
appellant for filing Death Certificate of respondent No.2 and
also to file the additional documents by both the parties.

List again on 3.3.2016.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2016.01.06
17:40:58 IST
Reason: